

Central Administrative Tribunal  
Principal Bench : New Delhi

CP No.189/006 IN  
MA No.1158/2006  
MA No.1159/2006  
OA No.2682/2004

New Delhi this 6<sup>th</sup> September, 2006

Hon'ble Shri M.A.Khan, Vice-Chairman (J)  
Hon'ble Shri N.D. Dayal, Member (A)

Shri Sanjay Kumar Gupta  
S/o Shri C.P. Gupta,  
House No.448, Block-9,  
R/o 321, Gali No.3,  
Khichripur, Delhi-91.

...Applicant.

(By Advocate: None)

Versus

1. Shri Rakesh Mehta  
Principal Secretary (Medical)  
New Secretariat  
Govt. of NCT of Delhi  
ITO, New Delhi-2.
2. Shri Ram Tek,  
Medical Superintendent  
Lok Nayak Hospital  
Jawaharlal Nehru Marg  
New Delhi-2.

...Contemnors.

(By Advocate: Mrs. Renu George)

ORDER(ORAL)

By Justice M.A.Khan, VC(J):

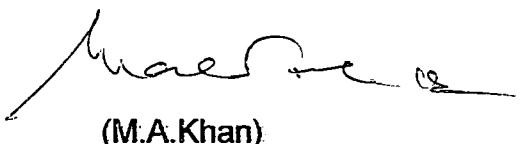
MA 1158/2006 & MA 1159/2006:

First application has been filed seeking extension of time for implementation of the order of Tribunal passed in OA 2682/2004 by two months and the second application for condonation of delay. Learned counsel for the respondents has submitted that both applications were filed on 06.06.2006 when time had already expired. Learned counsel has further submitted that in the meantime respondent has implemented the order and has shown a copy of the order dated 01.9.2006. It is also submitted that this order has already been communicated to the applicant. In view of above submission, both applications stand disposed of.

C.P. No.189/2006

Nobody was present on behalf of applicant although it is second call. Learned counsel for the respondents has stated that the order of the Tribunal has been complied with and a copy of the order has been issued. She has produced a copy of order dated 01.9.2006 which has been issued in compliance with the order of the Tribunal passed in OA 2682/2004. We do not think proper to proceed in the matter further. Accordingly C.P. is dismissed and notices discharged.

  
(N.D. Dayal)  
Member (A)

  
(M.A.Khan)  
Vice-Chairman (J)

/kdr/